[14 MAR, 1985]

(c) the names of association/organisations which are in receipt of more than 10 lakhs of rupees as contribution indicating the amount received by each association/organisation?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Yes. Sir.

(b) As per information furnished to this Ministry by different associations/organisations having a definite cultural, economic, educational, religious or social programme, the total year-wise amount of foreign contribution received by these associations/ organisations in the country in 1980, 1981 and 1982 was as follows: --

Year of re	ceipt ·	-	Total amount
1980	· · ·	Rs.	2,09 11,63,935
1981		Rs.	2,30,46,73,318
1982		Rs.	2,33,78,61,105

(c) As the names of the Associations which are in receipt of more than Rs. 10 lacs as foreign contribution is very large, it may not be feasible to furnish the same. However, in case the Hon'ble Member desires to have the information in respect of any particular Association, the same will be collected and furnished.

## Unifom Reservation Policy

\*37. SHRI CHIMANBHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to follow a uniform reservation policy for the entire country keeping in view the agitations which are going on in a few States against the reservation policies of the State Governments;

(b) if so, what are the details thereof: and-

(c) if not, the reasons therefor?

THE MINISTER OF HOME AF-FAIRS (SHRI S. B. CHAVAN); (a) to (c) Presumably the Hon'ble Member is referring to the reservation for Scheduled Castes and Scheduled Tribes in the educational and technical institutions. In this regard there is already a uniform reservation policy for the entire country. According to the existing Central Government/ UGC guidelines on the subject, 22.5% of seats in all are required to be reserved for students belonging to SC/ ST communities (15% for SC and 71 for S.T.). While Central universities are expected to follow the Central Government/UGC guidelines regarding reservation for SC/ST, the universities established under Acts of State Legislature generally follow the reservation policy and instructions issued by the respective State Govt. who are primarily responsible for implementation of reservation policy.

Reports have been received that the students in Gujarat and Madhya Pradesh started agitation in both States against the State Govts. decision to increase quota of reserved seats in professional colleges.

# Assessment about the poor performance of India in Cricket Matches against England

\*38. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any assessment about the poor performance of India in the recent cricket Tests and one day international matches played against England;

(b) if so, what are the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AF-FAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) to (c) In consultation with the Board of Control for Cricket in India, the performance of the Indian cricket team against the visiting English cricket team in the winter of 1984-85 was assessed and not found up to mark, particularly with regard to bowling. The team has since greatly improved and recently won the coveted World Series Cricket Championship Just concluded in Australia.

Six-Nation nuclear disarmament meet

# \*39. SHRIMATI MAIMOONA SUL-TAN:

# SHRI BHAGATRAM MAN-HAR:

Will the PRIME MINISTER be ed to state:

(a) what progress has so far been made in regard to the implementation of the four-point programme for nuclear disarmament evolved at the Six Nation Summit Meet held in the last week of January this year at New Delhi; and

(b) what is the reaction of the different nuclear powers to the appeal made to them at the aforesaid meet?

THE PRIME MINISTER (SHRI RAJIV GANDHI) (a) and (b) The reply is contained in the statement laid on the Table of the House.

#### Statement

The text of the Delhi Declaration has been formally conveyed to the nuclear weapon states on January 28th itself. A joint message from the six leaders who participated in the Delhi Summit has also been sent to the non nuclear weapon states drawing their attention to the Declaration. The Declaration has been formally conveyed to the U.N. Secentary General and has been circulated as a document at the conference on Disarmament in Geneva.

A follow up meeting was convened in Athens on January, 31 in which 52 eminent intellectuals and public personalities from all over the world participated. The Athens meeting unanimously endorsed the Delhi Declaration.

The six leaders had agreed to discuss the Delhi Declaration during their bilateral visits to the nuclear weapon states. The Greek Prime Minister has recently visited the Soviet Union and his discussions with the U.S.S.R. on this subject are reflected in the joint communique issued at the end of his visit.

The U.S.S.R. has supported the Delhi Declaration and stressed its solidarity with the approach expressed in it. China has also welcomed the Declaration but has reiterated its position that the U.S.A. and U.S.S.R. must first reduce their nuclear arsenals before China was brought into the process.

The U.S.A. has said that it respects the sincerity of purpose and commitment to peace of the six world statesmen who have isued the Declaration but has expessed reservations about the steps outlined in the Declaration.

There has been no official reaction from the U.K. and France.

Question No. 41 to 65

## Non-Finalisation of West Bengal Annual Plan for 1984-85

\*40. SHRIMATI KANAK MU-KHERJEE: Will the PRIME MIN-ISTER be heased to state the reasons for which the Planning Commission has not yet finalised the annual plan, for West Bengal for 1984-85?

THE PRIME MINISTER (SHRI RAJIV GANDHI): Since the State Government has not been able to find resources for finance the Annual Plan 1984-85 of the size it wants, it has not been possible for the Centre to take a final decision.

Question No. 41 to 65.

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Misuse of Plastics Cabinet TV Sets

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66. PROF. C. LAKSHMANNA: Will the PRIME MINISTER be pleased to state: ?